IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-218(PB)/201	(IB)	-21	8(P	B)/2	01	7
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IN THE MATTER OF:

M/s. Incedo Technology Solutions Limited

.....Petitioner

v.

Getit Grocery Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Pradeep Kumar Mittal, Ms. Deepika Dixit, MS.

Nibruti, Advocates

For the Respondent(s):

ORDER

Mr. P.K. Mittal states that matter be posted for hearing on 17.11.2017 as he has to seek instruction for withdrawal of the petition.

List for further consideration on 17.11.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA'KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet